

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†1920
ANSWERED ON 14.03.2022**

SCHEME TO IDENTIFY UNEXPLORED TOURIST HERITAGE SITES

†1920. SHRI GYANESHWAR PATIL:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has formulated a countrywide scheme to indentify the unexplored tourist heritage sites, which can promote tourism in the country and create new employment opportunities for the local people;**
- (b) the scheme proposed by the Government for drawing foreign tourists as well as redevelopment of existing monuments and heritage according to the international standards to provide better facilities to the foreign tourists;**
- (c) whether the Government has formulated any policy to provide opportunities for foreign direct investment in tourist sector;**
- (d) if so, the details thereof; and**
- (e) the foreign investment received so far in this direction?**

ANSWER

MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) & (b): Identification and development of tourist places including tourist heritage sites is primarily the responsibility of the State Governments/Union Territory Administrations. However, Ministry of Tourism has provided financial assistance to State Governments/Union Territory Administrations under the 'Swadesh Darshan' and 'National Mission on Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)' Schemes with the objective of ensuring provision of amenities and facilities at the tourist & heritage sites. In addition, under Adopt a Heritage project, Ministry of Tourism in collaboration with the Ministry of Culture, Archaeological Survey of India (ASI), State/UT Governments and the Private/Public sector companies/Trusts/NGOs/Individuals, etc.

envisages developing amenities at tourist sites, heritage sites and monuments to make them tourist friendly by enhancing overall tourist experience in a planned and phased manner. Ministry of Tourism is also promoting varied tourist destinations and products including heritage sites under the Incredible India branding in the international and domestic markets for drawing more tourists to visit these sites in the country and providing necessary momentum to the creation of employment opportunities for the local people.

(c) to (e): In order to attract foreign investment in the tourism sector, 100% Foreign Direct Investment (FDI) is allowed under the automatic route in the tourism and hospitality industry in India, subject to applicable regulations and laws. 100% FDI is allowed in tourism construction projects, including the development of hotels, resorts and recreational facilities.

The financial year-wise details of FDI reported in the sector namely 'Hotel & Tourism' as maintained by Department for Promotion of Industry and Internal Trade (DPIIT) is annexed.

ANNEXURE

STATEMENT IN REPLY TO PARTS (c) TO (e) OF LOK SABHA UNSTARRED QUESTION NO.†1920 ANSWERED ON 14.03.2022 REGARDING SCHEME TO IDENTIFY UNEXPLORED TOURIST HERITAGE SITES.

**STATEMENT ON FINANCIAL YEAR WISE FDI EQUITY INFLOWS
FROM APRIL 2000 TO DECEMBER 2021
SECTOR HOTEL & TOURISM**

Sl. No	Year	FDI in US\$ million
1	2000-01 Apr-Mar	13.20
2	2001-02	32.12
3	2002-03	33.75
4	2003-04	49.36
5	2004-05	37.01
6	2005-06	71.78
7	2006-07	195.66
8	2007-08	421.47
9	2008-09	463.92
10	2009-10	753.02
11	2010-11	308.05
12	2011-12	992.86
13	2012-13	3,259.05
14	2013-14	486.38
15	2014-15	777.01
16	2015-16	1,332.69
17	2016-17	916.13
18	2017-18	1,131.97
19	2018-19	1,075.75
20	2019-20	2,937.79
21	2020-21	368.96
22	2021-22 Apr-Dec	642.58
	Grand Total	16,300.50
